CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 195/2017 O.A. No. 3091/2016 M.A. No. 3153/2016 M.A. No. 1968/2017

New Delhi, this the 23rd day of May, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Rakesh Kumar Gupta (Visually Handicapped) EMP.ID 19900636, Age about 52 years old S/o Late Sh. Kanhaiya Lal Gupta, R/o 30/LG-1, Teachers Apartment, Block-A, Dilshad Colony, Delhi – 110 095. O/o GBSSS (1106011), New Seemapuri, Delhi – 110095.

.. Petitioner

(None)

Versus

- Dr. M.M. Kutty, (Chief Secretary GNCT Delhi), O/o A-Wing, 5th Floor, Delhi Sectt., IP Estate, New Delhi-110002.
- Smt.Saumya Gupta (Director of Education GNCT Delhi), O/o The Director of Education GNCTD, Room No.12 Old Sectt., Delhi-110054.
- 3. Smt. Padmini Singla
 (previous Director of Education)
 Through Smt. Saumya Gupta
 (Present D.E. GNCT Delhi.)
 O/o The D.E. GNCTD, Room No.12,
 Old Sectt., Delhi-110054.

.. Respondents

(By Advocate : Shri Vijay Kumar Pandita)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

The instant Contempt Petition is filed alleging violation of orders of this Tribunal in O.A. No.3091/2016 dated 04.10.2016 and the said order reads as under:

"Heard the applicant appearing in person, who has filed a representation, dated 14.08.2015. However, no reply has been given as yet. Mr. Anmol Pandita, learned counsel, on the directions of the Court, appeared and sought time to take instructions in the matter so that he may file reply, if any.

List the case on 25.10.2016.

Order 'dasti'."

2. Today, learned counsel for the respondents/contemnors, while submitting that since they have already filed a counter in the said O.A. and the O.A. is adjourned to 02.08.2017, prays for dismissal of the CP.

3. In the circumstances and in view of filing of counter by the respondents in OA 3091/2016, we do not find any merit in the CP and, accordingly, the CP is dismissed. Notices are discharged. No costs.

(SHEKHAR AGARWAL) MEMBER (A) (V. AJAY KUMAR) MEMBER (J)

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